

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1103
TO BE ANSWERED ON FEBRUARY 05, 2026
PROMOTION OF GREEN BUILDINGS**

NO. 1103. SHRI TANGELLA UDAY SRINIVAS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken by the Government during the last five years to promote green buildings and adoption of the Energy Conservation and Sustainable Building Code (ECSBC) across the country including incentives, awareness campaigns and capacity building initiatives;**
- (b) the details of the funds allocated and utilised for such initiatives, year and State-wise;**
- (c) the number of States and Urban Local Bodies (ULBs) implementing ECSBC or equivalent green building codes, particularly for Andhra Pradesh, ULB-wise;**
- (d) whether there is any policy to retrofit traditional or existing buildings into energy efficient green structures and if so, the details thereof;**
- (e) the green buildings constructed by the Government for administrative purposes along with the proposed projects, locations and expected timelines; and**
- (f) the measures taken to ensure monitoring, compliance and effectiveness of ECSBC implementation?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): The Energy Conservation and Sustainable Building Code (ECSBC) is framed by the Bureau of Energy Efficiency (BEE) in 2024, replacing the Energy Conservation and Building Code (ECBC) and applies to new buildings or building complexes, whether residential, commercial, or official use, with a minimum connected load of 100 kW or a contracted demand of about 120 kVA and above.

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Under awareness campaigns and capacity-building programmes in States/UTs, a total of 973 training programmes were conducted and approximately 41000 officials have been trained on ECSBC/ECBC by BEE during last five years since 2021. Also, CPWD Works Manual mandates all major projects to be minimum 3 Star (Upto 5 Star) GRIHA (Green Rating for Integrated Assessment-2021) certification in which all eco-friendly features are integrated part of all projects. CPWD with the help of Bureau of Energy Efficiency published Delhi Schedule of Rates (E&M) – 2025 which has provision for Energy efficient E&M items. CPWD has emphasis to use C&D waste judiciously and has issued necessary guidelines in this regard. Use of non-conventional energy such as rooftop Photovoltaic (PV) solar power generation, Solar water heating, Geo-thermal heat exchange are being adopted in CPWD Works. The energy efficient technology and material, Energy efficient lighting, renewable energy system are also being used in CPWD Works to reduce heat loss in building and lesser use of AC appliance etc.

(b) During the last five years an amount of Rs. 54,20,55,329/- has been allocated to various States/UTs under energy efficiency programmes implemented by BEE. The details of fund allocation for the last five years (FY 2021-26) are attached at Annexure-I.

(c) BEE develops and updates the code, states adopt it through legal notification, and urban local bodies (ULBs) integrate its provisions into the building approval and permitting process. Approximately 1,400 ULBs across twenty-seven States and Union Territories have adopted ECBC for implementation. BEE does not maintain a list of ECBC-compliant buildings or building complexes nationwide.

(d) No such policy exists. However, all possible measures are being taken for energy efficient green buildings as part of renovation, upgradation and maintenance work.

(e) Some of the projects with green building norms are as follows:

- i. East Kidwai Nagar, New Delhi**
- ii. AIIMS Bilaspur, HP**
- iii. KTPO Premises, Bangalore**

- iv. **IIM, Sambalpur, Odisha**
- v. **Vanijya Bhawan, New Delhi**
- vi. **Kaushal Bhawan, New Delhi**
- vii. **Bharat Mandapam, New Delhi**
- viii. **Aayakar Bhawan, Kochi, Kerala**
- ix. **2400 Seater Auditorium (Dhandhanya), Kolkata**
- x. **All India Institute of Ayurveda, Yoga AND Naturopathy (AIAY&N), Goa**
- xi. **ISPAT Post Graduate Medical Institute And Super Speciality Hospital at Rourkela, Odisha.**

(f) Provisions related to ECSBC are monitored by all Site/Project incharges.

Annexure-I

State-wise funds allocation under the Building Head for the period from FY 2021-22 to FY 2025-26 (in Rupees)

Funds Allocated	2021-22	2022-23	2023-24	2024-25	2025-26	Total
Andaman & Nicobar	-	-	-	-	-	-
Andhra Pradesh	2,97,84,900.00	-	2,31,18,976.00	21,09,731.00	7,46,400.00	5,57,60,007.00
Arunachal Pradesh	1,25,00,000.00	-	-	-	-	1,25,00,000.00
Assam	80,01,424.00	48,20,794.00	52,85,354.00	-	14,83,385.00	1,95,90,957.00
Bihar	55,59,423.00	-	23,34,000.00	-	-	78,93,423.00
Chandigarh	-	-	-	-	18,81,035.00	18,81,035.00
Chhattisgarh	3,21,34,280.00	23,32,152.00	49,35,114.00	-	-	3,94,01,546.00
Daman and Diu	-	-	-	-	-	-
Delhi	51,68,636.00	-	-	-	-	51,68,636.00
Goa	-	-	-	-	-	-
Gujarat	43,28,358.00	-	-	-	10,00,000.00	53,28,358.00
Haryana	51,81,970.00	34,44,420.00	34,69,898.00	13,27,540.00	11,37,094.00	1,45,60,922.00
Himachal Pradesh	3,05,04,936.00	-	32,73,147.00	13,87,667.00	12,33,854.00	3,63,99,604.00
Jammu and Kashmir	43,45,940.00	-	40,00,000.00	4,50,000.00	11,00,000.00	98,95,940.00
Jharkhand	70,53,981.00	-	-	21,61,081.00	-	92,15,062.00
Karnataka	38,45,620.00	17,16,448.00	5,72,448.00	-	-	61,34,516.00
Kerala	42,06,107.00	37,90,157.00	37,00,000.00	-	10,00,000.00	1,26,96,264.00
Ladakh	58,85,099.00	-	35,31,057.00	51,26,284.00	13,95,514.00	1,59,37,954.00
Lakshadweep	-	-	-	-	-	-
Madhya Pradesh	59,72,057.00	-	-	-	32,14,896.00	91,86,953.00
Maharashtra	45,43,000.00	18,17,200.00	47,67,970.00	2,00,00,000.00	8,59,200.00	3,19,87,370.00
Manipur	96,99,718.00	-	53,70,180.00	17,90,060.00	78,47,340.00	2,47,07,298.00
Meghalaya	-	-	-	-	2,50,000.00	2,50,000.00
Mizoram	-	-	-	-	-	-
Nagaland	-	-	-	-	-	-
Odisha	62,69,779.00	50,00,000.00	32,85,648.00	-	23,95,514.00	1,69,50,941.00
Puducherry	3,57,86,219.00	-	71,46,014.00	2,25,875.00	-	4,31,58,108.00
Punjab	3,00,17,201.00	17,09,424.00	18,90,057.00	-	-	3,36,16,682.00

Rajasthan	47,15,280.00	-	27,12,288.00	-	-	74,27,568.00
Sikkim	2,50,00,000.00	7,00,000.00	7,25,077.00	-	-	2,64,25,077.00
Tamil Nadu	40,29,700.00	-	-	-	11,05,896.00	51,35,596.00
Telangana	53,93,780.00	18,72,896.00	61,49,249.00	24,09,760.00	-	1,58,25,685.00
Tripura	-	-	-	-	-	-
Uttar Pradesh	60,89,980.00	35,71,766.00	2,19,27,664.00	56,70,183.00	-	3,72,59,593.00
Uttarakhand	1,65,78,360.00	9,37,632.00	91,70,717.00	-	-	2,66,86,709.00
West Bengal	58,40,410.00	-	-	52,33,115.00	-	1,10,73,525.00
Total	31,84,36,158.00	3,17,12,889.00	11,73,64,858.00	4,78,91,296.00	2,66,50,128.00	54,20,55,329.00